(fa) The operational position of the services of route No. 840 is quite satis, factory. Relatively, the trip-missing on route No. 71 which is mostly operated by Private Operator-' buses is some what high. The trips are missed due to non-reporting of private buses for duty without prior intimation and their frequent breakdowns on line- Action is taken for not giving prior information in case of non-reporting of the bus for duty against the operator in terms of the agreement. The concerned Private Opera'ors have also been asked to improve the operational efficiency.

Missing trip_s on DTC route No. 100

1846. SHRI AMARPROSAD CHAK-RABORTY: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) what is the number of missing trips on Delhi Transport Corporation

- route No. 100 during the last three months and the number of buses plying on this route including DTC buses and private buses under DTC operation;
- (b) whether a survey has been made or is proposed to be made to assess the traffic-load on this route and whether Government propose to start an additional DTC bus route or to add more buses to cater to the heavy traffic on this route;
- (c) if so, what are the details thereof; and
- (d) if not, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SITARAM KESRI), (a) The missing trips on route No. 100 during the last three months are given below: —

Period						No. of Trips			Percentage
						Sch.	Optd.	Missed	of missing
April, 198						5192	4368	824	16
May, 1982	25	14	×	*		5592	5039	553	10
June, 1982	•				*	5440	4608	832	15

18 buses, out of which 4 buses belong to private operators, operate on this route.

- (b) and (c) Yes, Sir. The survey has been made. To supplement the services on this route, the D.T.C. has added two deluxe bus=s on route No. 100 we./. 17-7-1&82 and has also introduced a new route No. 181. between Central Sectt. and Adar~h Nagar w.e.f. 4-7-1982. It is a limited stop service with Re. 1 flat fare.
 - (d) Does not arise.

Declaring of road connecting Jaipur-Kota-Bhopal and Jabalpur A_s National Highway

1847. SHRI BHUVNESH CHATUR-VEDI: Will the Minister of SHIP-PING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that the road connecting Jaipur-Kota-Bhopal and Jabalpur has been declared as National Highway;
- (b) if so, what steps have been taken by Government to bring it to

the requisite specifications and by when the project is likely to be completed;

- (c) what is the total cost of project and what amounts have allocated for this purpose for years 1981-82 and 1982-83; and
- (d) what amount has been spent so far upto 31st March. 1982?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SIT ARAM KESRI): (a) Jabalpur-Bhopal-Biaora Section is already an existing National Highway (NH No. 12) and was declared as such in May, 1960. In February, 1981, the Biaora-Kota-Jaipur was included in the National Highway system as an extension of National Highway No. 12.

(b) to (A) The State Governments concerned have been requested to conduct a survey of this stretch of National Highway No. 12 to assess improvement|development required to bring it to National Highway standards and the cost involved. The development|improvement of the roa<j has to be taken up in a phased manner, depending upon the availability of funds and *inter-se* priority of individual works on an all-India basis. While pending the completion of this survey, no expenditure could be incurred during 1981-82 and allocations for 1982-83 i_n respect of individual works have yet to be decided.

However, estimates amounting to about Rs. 130 lakhs have been sanctioned on this portion of National Highway.

D.T.C. Deluxe buses

1848. SHRIMATI MONIKA DAS: Will the Minister of SHIPPING AND TRANSPORT be pleased to state;

(a) whether a number of DTC buseg in Delhi are plying as Deluxe buses with Re-1 fare; if so, the number thereof;

- (b) the details of the amenities provided for commuters in such buses; and
- (c) if no amenities are provided the reasons for making them Deluxe?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SIT ARAM KESRI): (a) Yes, Sir. The number of such buses is 141.

- (b) These buses are of latest mo del, having coach type seats and a provision of curtains at the win dows.
 - (c) Question does not arise.

Declarinig' main central road in Kerala as a National Highway

- 1849. SHRI O. J. JOSEPH; Will the Minister of SHIPPING AND TRANSPORT be pleased to state:
- (a) whether the Central Govern ment have received any proposal from Kerala Government for declaring the main central road in Kerala as a National Highway; and
- (b) if so, what decision has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI SIT ARAM KESRI); (a) Yes, Sir.

(b) Owing to financial constraints, Government of India are unable to declare any new road as a National Highway in any State at present and this applies to Main Central Road in Kerala also. However, recently Govt, of India have approved of a loan amounting to Rs. 75 lakhs towards 50 per cent of the cost amounting to Rs. 150 lakhs for carrying out essen tial improvements on the road in a length of 43.2 Km, the balance of the cost being met by the State Govt, from their own resources.